

CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH  
CUTTACK

O.A. 546/2001

Date of order: 15.04.2004

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.  
Hon'ble Mr. S.K. Naik, Administrative Member.

S.P. Gupta

-versus-

Union of India &amp; Ors.

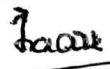
For the applicant : None.

For the respondents : Mr. A.K. Bose, counsel.

O R D E RPer Justice B. Panigrahi, VC

None has appeared on behalf of the applicant. On reading the grounds stated in the application, it appears that since some of the juniors to the applicant have been given promotion, therefore, he has filed this case claiming promotion from the date when his juniors had been given promotion. During the pendency of the case it appears that the respondents had already given promotion to the applicant w.e.f. the date when his juniors were given such promotion. In that view of the matter, since the applicant has already got his relief after filing of the case, therefore, there appears to have no necessity to record any order.

Accordingly, the application is dismissed as being infructuous.

  
Member (A)  
Vice-Chairman.